## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 25.01.2019 NOTICE

## Take notice that the following matters listed on 28.01.2019 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT)	Vishal Vijay Kalantri	S.Santanam	VanitaBhargawa
	(Ins) No. 139 of	Vs.	Swaminadhan	
	2018	DBM		
		Geotechnics&ConstructionsPvt.		
		Ltd. &Anr.		
2.	Comp. App. (AT)	Union of India	S. Ramdakantha	Gauri Rasgotra
	No. 346 of 2018	Vs.		
		Infrastructure Leasing and		
		Financial Services Ltd. & Ors.		
		With		
3.	Comp. App. (AT)	Infrastructure Leasing and	Karan Khanna	Gauri Rasgotra
	No. 347 of 2018	Financial Services Ltd.		
		Vs.		
		Union of India & Ors.		
		With		
4.	Comp. App. (AT)	S. Rengarajan	Niraj Kumar	
	No. 422 of 2018	Vs.		
		Union of India, Ministry of		
		Corporate Affairs		

By Order -sd/-

Registrar

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